

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 435 of 2000

Wednesday, this the 29th day of May, 2002

CORAM

HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR. K.V. SACHIDANANDAN, JUDICIAL MEMBER

1. P. Vijayan,
Ex-Unskilled Labourer,
now residing at Mekkeriyil house,
Vattekkunnam, Edappilly North PO
Pin - 682 024Applicant

[By Advocate Mr. M. Girijavallabhan]

Versus

1. Union of India represented by the
Secretary, Ministry of Defence, New Delhi.
2. The Flag Officer Commanding-in-Chief,
Headquarters Southern Naval Command,
Cochin - 682 004
3. The Chief Staff Officer (P&A),
Headquarters Southern Naval Command,
Cochin - 682 004Respondents

[By Advocate Mr. C. Rajendran, SCGSC]

O R D E R

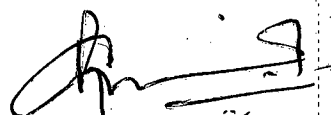
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

None for the applicant even on the second call. None
appeared for the applicant even on the dates of previous
postings. The Original Application is, therefore, dismissed
for default. No costs.

Wednesday, this the 29th day of May, 2002



K.V. SACHIDANANDAN
JUDICIAL MEMBER



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER

ak.